

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 1082, CUTTACK, WEDNESDAY, MAY 08, 2024, BAISAKHA, 18, 1946

Notice

By virtue of an affidavit sworn before the **Executive Magistrate Balangir** on Dated **12th April 2024**, I, **Mrs. Namita Mishra**, Address **At- Rajendra Pada, Palace Road, Dist- Balangir** have changed my name from "**Seema Mishra**" to "**Namita Mishra**". Henceforth, I shall be known as "**Namita Mishra**" for all purposes.

Namita Mishra